

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3344  
ANSWERED ON:14.12.2011  
OPEN SKY POLICY  
Gangaram Shri Awale Jaywant

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the status of implementation of Open Sky Policy;
- (b) the names of the carriers operating under the Scheme since January, 2010 with their routes/coverage;
- (c) whether the Government has granted traffic rights to Kingfisher Airlines to operate flights in seven new global sectors;
- (d) if so, the details thereof alongwith the flight capacity of each Airline; and
- (e) the extent to which national carriers, the Air India and Indian Airlines would suffer in their revenue earnings?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION ( SHRI VAYALAR RAVI )

(a) & (b): India does not follow an Open Sky Policy for passenger traffic.

(c) to (e): Traffic rights for international operations are granted to eligible Indian Private Scheduled carriers as per the existing guidelines after giving due consideration to the operational plans of the national carrier before allocation of traffic rights to other eligible applicants. Kingfisher Airlines have been granted following traffic rights in January, 2011 -

7 services each of 72 seats per week on Trichy-Colombo sector

7 services each of 72 seats per week on Cochin-Colombo sector

7 services each of 72 seats per week on Trivandrum-Colombo sector

7 services each of 180 seats per week on Mumbai-Gan Islands-Male sector